



Pursuit of Excellence

## MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

### Workshop on- Key Issues relating to Juvenile Justice 12<sup>th</sup> & 13<sup>th</sup> July, 2024 Venue: MPSJA, Jabalpur

**DAY ONE**  
12<sup>th</sup> July, 2024

<b>9:30 am to 10:15 am</b>		<b>Registration &amp; Group Photograph</b>
<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
<b>I</b>	<b>10:30 am to 11:30 am</b>	<b>Inauguration &amp; Introduction of the Workshop</b> <b>Feedback of the participants</b>  <b>By: Director, MPSJA</b>
<b>TEA BREAK</b> <b>11:30 to 11:45 am</b>		
<b>II</b>	<b>11:45 am to 1:30 pm</b>	<b>Topic: Key issues relating to Juvenile Justice (Care and Protection of Children) Act, 2015</b> <ul style="list-style-type: none"><li>• General principles of Care and Protection of Children</li><li>• Law relating to Apprehension and Bail</li><li>• Enquiry u/s 14 and engaging stakeholder Depts. at various stages of enquiry</li><li>• Recording and appreciation of evidence/ Scientific evidence</li><li>• Appreciation of Social Integration Report</li><li>• Preliminary assessment and key issues relating to Children's Court</li></ul> <b>By: Shri Manish Sharma,</b> <b>Faculty Member (Jr. I), MPSJA</b> <i>Followed by open interaction</i>
<b>LUNCH</b> <b>1:30 p.m. to 2:15 pm</b>		
<b>III</b>	<b>2:15 pm to 3:30 pm</b>	<b>Topic: Psycho- social aspect of Juvenile justice</b> <ul style="list-style-type: none"><li>• Understanding Child /Adolescent Psychology and Development</li><li>• Identifying ways to develop child friendly terminology and procedures</li><li>• Communication skills suitable for JJB</li></ul> <b>By: Ms. Kavita Mangnani,</b> <b>Child Psychologist, Mental Health Expert &amp;</b> <b>National coordinator-India, Alternative Care Network</b> <i>Followed by open interaction</i>
<b>TEA BREAK</b> <b>3:30 pm to 3:45 pm</b>		

<b>IV</b>	<b>3:45 pm to 5:00 pm</b>	<p><b>Topic:</b> Aspects related to age determination with reference to interplay between JJ and POCSO, Acts</p> <p><b>By: Smt. S. Vineeta, Faculty Member (Jr. II), MPSJA</b> <i>Followed by open interaction</i></p>
<b>V</b>	<b>5:00 pm to 5:30 pm</b>	<p><b>Topic:</b> Juvenile Justice beyond the Board room</p> <ul style="list-style-type: none"> <li>• Monitoring of Shelter Homes</li> <li>• Juvenile Justice Committee, High Court of Madhya Pradesh: Role and Reporting</li> </ul> <p><b>By: Shri Anil Kumar Registrar Judicial-1 &amp; Secretary, Juvenile Justice Committee, MPHC</b> <i>Followed by open interaction</i></p>
<b>DAY TWO 13<sup>th</sup> July, 2023</b>		
<b>VI</b>	<b>10:30 am to 12:00 pm noon</b>	<p><b>Topic:</b> Procedural safeguards in other enactments eg. NDPS, SCST (POA), Act etc. in reference with JJB Proceedings</p> <p><b>By: Shri Amit Singh Sisodiya O.S.D., MPSJA</b> <i>Followed by open interaction</i></p>
<b>TEA BREAK 12:00 noon to 12:15 pm</b>		
<b>VII</b>	<b>12:15 pm to 1:30 pm</b>	<p><b>Topic:</b> Dynamics of Rehabilitation and Reintegration</p> <ul style="list-style-type: none"> <li>• Principle of Diversion</li> <li>• Innovative rehabilitative orders u/s 18 of JJ, Act</li> <li>• Modes of Rehabilitation and Reintegration</li> <li>• Preparation and implementation of Individual Child Care Plan</li> </ul> <p><b>By: Shri Anant Kumar Asthana Advisor-Consultant, Child Rights Matters, DLSA</b> <i>Followed by open interaction</i></p>
<b>LUNCH 1:30 pm to 2:15 pm</b>		
<b>VIII</b>	<b>2:15 pm onwards</b>	<p style="text-align: center;">Sharing of the Best Practices by participants <i>Followed by Valedictory Session</i></p> <p><b>By: Officers of the Academy</b></p>
<b>High Tea &amp; Departure formalities</b>		
<b>Note:-</b>	<p>(i) The schedule is subject to change as per exigencies.</p> <p>(ii) Participants are requested to keep their mobile phones switched off during sessions.</p> <p>(iii) Participants are requested to be seated <b>before 10:20 am</b> in the <b>Auditorium, Second floor, New building, MPSJA</b> on day one.</p> <p>(iv) Course Coordinator – S. Vineeta, Faculty Member (Jr. II), MPSJA, Mob. 9425012593</p>	
<b>DIRECTOR</b>		